

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

**Misc. Application No. 9 of 2024
And
Misc. Application No. 54 of 2024
And
Appeal No. 769 of 2023**

Hybrid Financial Services Limited ...Appellant

Versus

BSE Limited & Ors. ...Respondents

Mr. Rajan Pillai, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav,
Mr. Abhay Chauhan and Mr. Atul Kumar Agrawal, Advocates
i/b The Law Point for the Respondent-BSE.

Mr. Nishit Dhruva, Advocate with Ms. Rasika Ghate,
Ms. Shefali Shankar and Mr. Dhruv Kapadia, Advocates i/b
MDP & Partners for Respondent No. 2.

Mr. Aman Kacheria, Advocate with Jasmin Purani, Advocate
i/b Agarwal and Dhanuka Legal for Respondent No. 3 CDSL.

Mr. Karan Jain, Advocate with Mr. Ishan Agrawal and
Mr. Ashutosh Mishra, Advocates i/b Nyaayam Associates for
Respondent No. 4.

ORDER:

1. Adjourned due to non-availability of bench. List on April 30, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb